

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(8) C.P.(I.B)-94/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.09.2018

NAME OF THE PARTIES: Innovation House Industries Pvt. Ltd.  
V/s  
D. Thakkar Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT:9 of INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

---

**ORDER**

1. The Learned Representatives of both the sides are present.
2. Placed on record Withdrawal Memo. Suo-Moto Withdrawn. CP 94 disposed of as Withdrawn. To be consigned to Records.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**06.09.2018.**

HHS